

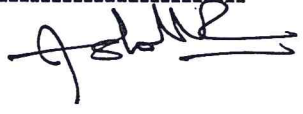
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
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COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/37/2016  
NAME OF THE PETITIONER(S) : P. Duraiswamy and 2 others  
NAME OF THE RESPONDENT(S) : Coimbatore Vijay Machine Works Private Limited  
& 5 others  
UNDER SECTION : 397/398

| S.No. | Name (in Capital)                  | Represented by      | Signature  |
|-------|------------------------------------|---------------------|--|
| 1.    | R. VIDHYASHANKAR<br>R. ASHOK KUMAR | Counsel for R1, S-6 |  |

**ORDER**

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present and submitted that mediation process is likely to be completed for which he prayed for time. At request, time is enlarged. Put up on **08.01.2018** at **10.30 A.M.**

ghk

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MEMBER (JUDICIAL)